

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

(PHYSICAL HEARING)

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 23.01.2023 AT 02:30 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.737/2020 IA (IBC)/950/2020 IA (IBC)/951/2020 IA (IBC)/1055/2020 IA (IBC)/1151/2020 IA (CA)/12/2022 IA (CA)/13/2022 in CP No.242/241/HDB/2020
NAME OF THE COMPANY	Sandhya Hospitality Pvt Ltd
NAME OF THE PETITIONER(S)	Andhra Kesavarao Yalamanchili & another
NAME OF THE RESPONDENT(S)	Sandhya Hospitality Pvt Ltd
UNDER SECTION	241

ORDER

IA.NO.737/2020

The counsel for the Petitioner is directed to furnish a copy of IA.No.737/2020 and Respondent’s counsel is directed to furnish a copy of the counter to the registry as the same are misplaced by the registry.

IA.NO.950/2020

For counter.

IA.NO.951/2020, 1055/2020 and 1151/2020

Pleadings are completed. For hearing.

IA(CA)12/2022, 13/2022

Counter filed. For hearing.

All the IAs are listed on 07.03.2023.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)